## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 120(ND)/2016 CA NO.

**CORAM:** 

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S.K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.10.2016

NAME OF THE COMPANY:

Sh. Vijay Kumar Gupta & ors.

V/s.

M/s. S.R. Cottex Pvt. Ltd.

SECTION OF THE COMPANIES ACT:241/242 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Mr. Naveen Dahiya, Adv. Petitioners

2. Mr. Karan Malhotia, Adv. Petitioners

3. Dinya Madhyay Adv. Respondent with the most 2 to 4

Order

On the request made by the counsel for the respondents (contemnor), we extend the time granted on the last hearing till Monday, 24.10.2016. The contemnor shall remain present in person along with the reply affidavit.

Interim orders to continue.

List on 24.10.2016.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

19.10.2016 (P.K.Sud)